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Title: The Minister of State of the Ministry of Consumer Affairs, Food Consumer Affairs and Public Distribution laid a statement regarding status of implementation of the recommendations contained in the 6th and 8th Reports of the Standing Committee on Food, Consumer Affairs and Public Distribution, pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay this statement, on the status of implementation of recommendations contained in Sixth and Eighth Reports of Standing Committee on Food, Consumer Affairs and Public Distribution, Department of Food and Public Distribution in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in the Lok Sabha (Eleventh Edition, issued by the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin-Part II, dated 1st September, 2004).

The statement indicating the action taken/status of all the recommendations contained in respect of the above Reports of the Standing Committee on Food, Consumer Affairs and Public Distribution, Department of Food and Public Distribution is annexed separately. It may please be noted that the Sixth Report contained 11 recommendations out of which 09 recommendations have been accepted. The Eighth Report contained 15 recommendations out of which 12 recommendations have been accepted. These recommendations of the Committee have been examined carefully by the Ministry of Consumer Affairs, Food and Public Distribution. The details of recommendations which have been accepted/partially accepted/not accepted are given as under :-

Sixth Report

Total No. of Recommendations	Accepted	Partially Accepted / implemented	Not Accepted / not accepted for the time being	Under examination
11	09	2	-	-

Eighth Report

Total No. of Recommendations	Accepted	Partially Accepted / implemented	Not Accepted / not accepted for the time being	Under examination
15	12	2	-	1

The Committee was apprised of action taken on Sixth Report *vide* OM No. G-20017/10/2010-AC dated 9th November, 2010

and action taken on Eighth Report was also communicated to the Committee *vide* OM No. G-20017/9/2010-AC dated 19th November, 2010.

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